व्यक्ति (भ्या)

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Declaration of Assets and Liabilities

Year 2022-23

I, MOHAMMED MUMTAT, son/daughter/wife of LATE MOHAMMAD HANDE
ged 4/ years, belonging to BIHAR VIDHAN SABHAL PARNA)
service and presently working as DEFICE ATTENDAND
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.		Self	Spouse Name(S)	Dependant-1	Dependent-2	Dependant-3
(1)		45,000	PARVAN	MD. NEMAN	SAME OF THE SAME O	PAKOH2
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	11083748	a BODA	4	NIC	NIC
(111)	Bonds, Debentures and Shares in companies	LPONT 82598368 RS. 6255 6000H2	e MIC			-
(lv)	Savings, LIC Policies, etc	LPCNO 82980254 RS.4488 (Smowle)				Table of the second
(v)	Motor Vehicles (details of	BROKM 3619	NIC	_		
(vi)	Jewellery (give (details of weight and value)	1009-2109	5009 30295009	NIC	-	
(vii)	SACH AS ASINGS	TV PREZE		Made Audition COM		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Se No	i	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nac		Name	Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NOC				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	M				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NI		Application of the second seco		
v)	Others (such as interest in property)	NIC	-			445000

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks	SEP SVM, PATMA	125/4000
	(ii) Loans from financial institutions	NI	
	(ill) Government Dues: (a) dues to departments dealing with government accommodation	MAC	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	The second secon	

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	(d) dues to departments dealing with telephones	NIL	NDC
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPM15835	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIC	NOL
	(iii) Sales Tax (Only in case of proprietary business)	MIL	NIL
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	1- P73/BLA/1227
Gender	:- M (M/F)
Date of Birth	18021982 (DD/MM/YYY)
Class/Group	:- [2] [A/B/C]
Cadre	(Full Name e.g. B.A.SBihar Administrative Service,
	8.S.S Bihar Secretariat Service etc.)
Home District	· PATMA
I hereby d knowledge and be	eclare that the above details are true to the best of my silef. Signature
Place: PATMA Date: 0.8-02	1000

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.